

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**36. IA/1442/2021 In C.P. (IB)/283(MB)2021**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

**NAME OF THE PARTIES: - Mrs. Gutta Anuradha.**  
**V/s**  
**Unity Appliances Limited**

**Section: U/s 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1442/2021**: - Adv. Esha Malik, Adv. Chaitanya B Nikte appeared for the Applicant. Adv. Aniruth Purusothaman appeared for Respondent No.2. List this matter on **02.07.2024 at 2:30 PM.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**